

**LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
BULLETIN PART-II**

(General information relating to legislative & other matters)
Thursday, 22 November, 2018/ 01, Margshirsha, 1940 (*Saka*)

No. 136

COMMENCEMENT OF THE FOURTH PART OF SEVENTH SESSION (SPECIAL SESSION) OF THE SIXTH LEGISLATIVE ASSEMBLY OF NATIONAL CAPITAL TERRITORY OF DELHI:

Hon'ble Members are informed that the Fourth Part of Seventh Session (Special Session) of the Sixth Legislative Assembly of the National Capital Territory of Delhi will commence on Monday, 26 November, 2018 at 02.00 PM in the Assembly Hall, Old Secretariat, Delhi-110054.

TIME OF SITTING:

The sitting of the Legislative Assembly shall commence at 2.00 P.M. and continue till it is adjourned for the day.

PROCEDURE OF NOTICES:

(a) Kind attention of the members is invited to Rule 258 of the Rules of Procedure and Conduct of Business in the Legislative Assembly which reads as follows:

(1) Every notice required by the rules shall be given in writing addressed to the Secretary and signed by the member giving notice, also indicating his division number, and shall be delivered in the Notice Office between such hours as notified from time to time, on every day.

(2) A notice received in the Notice Office after the hours other than those specified in sub-rule (1) shall be treated as given on the next working day.

(b) Every notice should be signed in ink by the Member giving the notice, indicating his division number and name in Capital letters and should be deposited in the Assembly Notice Office. **THE NOTICE OFFICE IS LOCATED IN ROOM NO. 46.**

(c) All notices delivered in the Assembly Notice Office are date-stamped and the time of receipt is also indicated thereon.

(d) As only the Assembly Notice Office is responsible for transmission of the notices to the Branches/Officers concerned without delay, Members are, therefore, requested not to deposit their notices either at the Table of the House or with any other Officer/Branch of the Assembly Secretariat. If any Member does so, it is not likely to be taken note of.

(e) The Assembly Notice Office shall remain open during the office hours.

VISITORS' GALLERY: Direction of Hon'ble Speaker regarding issue of Gallery Passes conveyed vide Bulletin Part-II No.105 dated 29 June, 2017 is enclosed for reference of Hon'ble Members.

NOTE: - CELLULAR PHONES, PAGERS OR OTHER ELECTRONIC GADGETS ETC MAY KINDLY BE KEPT OUTSIDE THE HOUSE.

**C. Velmurugan
Secretary**

विधान सभा सचिवालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली

समाचार भाग-2

विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी
वीरवार, 22 नवम्बर, 2018/01 मार्गशीर्ष, 1940 (शक)

संख्या- 136

राष्ट्रीय राजधानी क्षेत्र दिल्ली की छठी विधान सभा के सातवें सत्र के चतुर्थ भाग (विशेष सत्र) का प्रारंभ

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माननीय सदस्यों को सूचित किया जाता है कि छठी विधान सभा के सातवें सत्र का चतुर्थ भाग (विशेष सत्र) सोमवार, दिनांक **26 नवम्बर, 2018 को अपराह्न 02.00 बजे से विधान सभा सभागार, पुराना सचिवालय, दिल्ली-110054** में प्रारंभ होगा।

बैठक का समय :

विधान सभा की बैठक अपराह्न 02.00 बजे प्रारम्भ होगी और तब तक चलेगी जब तक उसे उस दिन के लिए स्थगित न कर दिया जाए।

नोटिसों की प्रकिया :

(क) सदस्यों का ध्यान दिल्ली विधान सभा की प्रक्रिया एवं कार्य संचालन के नियम-258 की ओर आकर्षित किया जाता है, जो निम्न प्रकार है:-

1. नियमों द्वारा अपेक्षित प्रत्येक सूचना लिखित रूप में सचिव को सम्बोधित करते हुए दी जायेगी और सूचना देने वाले सदस्य द्वारा हस्ताक्षरित की जाएगी, जिसमें उसकी विभाजन संख्या भी दर्शायी जाएगी तथा सूचना शाखा कार्यालय में ही इस प्रयोजन के लिये प्रत्येक दिन समय-समय पर अधिसूचित किये जाने वाले समय के दौरान दी जायेगी।

2. सूचना कार्यालय में उप नियम (1) के अंतर्गत अधिसूचित समय के बाद प्राप्त हुई सूचनाएँ अगले कार्य दिवस के लिये दी गई समझी जायेंगी।

(ख) नोटिस देने वाले सदस्य को प्रत्येक सूचना पर मत विभाजन संख्या अंकित करते हुए बड़े अक्षरों में अपना नाम लिखकर स्याही से हस्ताक्षर करने होंगे और उसे विधान सभा के नोटिस कार्यालय में जमा कराना होगा। **नोटिस कार्यालय कमरा नंबर 46 में स्थित है।**

(ग) विधान सभा के नोटिस कार्यालय में दिए गए सभी नोटिसों पर तिथि की मुहर और नोटिस प्राप्त करने का समय भी अंकित किया जाता है।

(घ) विधान सभा का नोटिस कार्यालय ही सदस्यों की सूचनाओं को बिना विलम्ब किये सम्बद्ध शाखाओं/अधिकारियों तक प्रेषित करने के लिए उत्तरदायी है, अतएव सदस्यों से अनुरोध है कि अपनी सूचनाएं न तो सदन पटल पर रखें और न ही विधान सभा सचिवालय के किसी अन्य अधिकारी/ शाखा को दें। यदि कोई सदस्य ऐसा करता है तो उनके द्वारा दिए गए नोटिस पर कोई ध्यान नहीं दिया जाएगा।

(ङ) माननीय सदस्यों की सुविधा हेतु नोटिस शाखा कार्यालय समय के दौरान खुली रहेगी।

दर्शक- दीर्घा:

दिनांक 29 जून, 2017 को जारी समाचार भाग-2 (संख्या 105) में माननीय अध्यक्ष द्वारा दर्शक-दीर्घा के प्रवेश-पत्र बनाने के लिए दिये गए निर्देश, माननीय सदस्यों के सूचनार्थ संलग्न हैं।

टिप्पणी:

कृपया मोबाइल फोन, पेजर, आई. पैड्स, टेबलैट्स, लैपटोप्स या अन्य इलेक्ट्रॉनिक उपकरण आदि सदन के बाहर ही रखें।

(सी. वेलमुरुगन)
सचिव

**LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
BULLETIN PART-II**

(General Information relating to legislative & other matters)
Thursday, 29 June, 2017/8 Aashaadh, 1939 (Shaka)

No. 105

Subject: "Guidelines for issuing Visitors' Gallery Passes".

The Directions of the Hon'ble Speaker regarding issuance of visitors' Gallery Passes are hereby reiterated for the kind information of the Hon'ble Members:-

7. The Hon'ble Members should recommend the names of persons for visitors' gallery only if they are personally assured about the visitors' antecedents.
8. Applications for passes will not be entertained unless they bear the signature and stamp of the MLA concerned and are enclosed with copies of photo I-Cards of the visitors duly attested by the concerned MLA.
9. Telephonic requests for issuance of passes will not be entertained.
10. Application forms for the issue of visitors' gallery passes must be submitted by 5:00 PM on the working day previous to the date for which the gallery passes are required.
11. The seating Capacity in the visitors' gallery being limited, not more than two passes will ordinarily be issued to a Member for each sitting.
12. No admission cards for the Visitors Gallery will ordinarily be issued on the same day.

**Prasanna Kumar Suryadevara
Secretary**

विधान सभा सचिवालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली
समाचार भाग -2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
बृहस्पतिवार, 29 जून, 2017/08 आषाढ़, 1939 (शक)

सं. 105

विषय: "दर्शक दीर्घा पास बनाने के लिए निर्देश"

दर्शक दीर्घा पास जारी करने के लिए माननीय अध्यक्ष महोदय के निम्नलिखित निर्देश माननीय सदस्यों की सूचना हेतु पुनः जारी किये जाते हैं:-

7. माननीय सदस्य दर्शक दीर्घा के लिए आगंतुकों के नामों का अनुमोदन तभी करें, जब वे आगंतुकों के पूर्ववृत्त के संबंध में व्यक्तिगत रूप से संतुष्ट हों।
8. दर्शक दीर्घा पास बनवाने के लिए प्रार्थना-पत्र तब तक स्वीकार न किया जायेगा जब तक उनपर संबंधित विधायक के हस्ताक्षर तथा मोहर न हो तथा आगंतुकों के फोटो पहचान पत्र की विधायक द्वारा सत्यापित प्रति संलग्न न हो।
9. पास जारी करने के लिए टेलिफोन पर किये गये अनुरोध को स्वीकार नहीं किया जायेगा।
10. दर्शक दीर्घा के पास जारी कराने के आवेदन-पत्र जिस दिन के लिए पास चाहिए, उस दिन से एक कार्य दिवस पूर्व अपराह्न 5:00 बजे तक अवश्य प्रस्तुत किये जाएं।
11. दर्शक दीर्घा में बैठने के लिए सीमित स्थान होने के कारण एक सदस्य को प्रत्येक बैठक के लिए दो से अधिक पास जारी नहीं किए जाएंगे।
12. दर्शक दीर्घा के लिए पास सामान्यतः उसी दिन जारी नहीं किये जाएंगे।

**प्रसन्ना कुमार सूर्यदेवरा
सचिव**



दिल्ली विधान सभा सचिवालय
Delhi Legislative Assembly Secretariat

F.No.16(65)/2015-16/LAS/Security/Pt. File/2744-2018 Dated: 22nd November, 2018


GUIDELINES FOR SECURITY PURPOSES

The Fourth Part of the Seventh Session of the Sixth Legislative Assembly of NCT of Delhi, likely to be commence on 26th November, 2018 at 02.00 PM in the Assembly Hall, Old Secretariat, Delhi. It is, therefore, requested to kindly note the following guidelines for security purposes and entry of people in vehicle in Vidhan Sabha as under:-

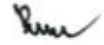
1. All press people including Print & Electronic Media will be allowed entry in the Vidhan Sabha Complex with their cameras and other equipment on the basis of their press cards (PIB/DIP). For the media persons without PIB/DIP accredited cards including Media OB Vans entry in Assembly Complex, Sh. Kaanchan Azad, I.O. (DIP) will make necessary arrangements for issue of temporary passes from DIP.
2. All Vehicles with Assembly Stickers and vehicles which have been issued temporary Parking Pass for the Fourth Part of the Seventh Session of the Sixth Legislative Assembly of NCT of Delhi, may be allowed entry in the Vidhan Sabha Complex.
3. All the staff of Vidhan Sabha Secretariat may be allowed with their I-Card issued by the Delhi Assembly Secretariat.
4. All staff of Ministers and other persons engaged by the different Ministers Office-with their I. Card issued by their respective Departments may be allowed after proper entry of the visitors details in the Reception register.
5. Vidhan Sabha Staff who are on House duty will be allowed to enter in the House on the basis of their I.Cards.
6. All the PWD (Electrical), (Civil) and (Horticulture) staff may also be allowed to enter in the Vidhan Sabha with their I.Cards issued by their respective departments.
7. Driver accompanying the MLA in his/her vehicle should have valid identity card/casual entry pass issued by the Delhi Legislative Assembly Secretariat. He will be allowed in the vehicle of MLA while entering Delhi Legislative Assembly Complex after showing his ID to the Security Staff. Persons other than the driver, if any, accompanying the MLA shall alight from the vehicle at the entry gate and will have to obtain a valid casual entry pass from the reception against a written request duly recommended by the MLA and they will enter after following established security check procedure.

8. All persons visiting to the Delhi Assembly complex will have to carry with them their personal photo ID (Voter ID/Driving Licence/Aadhar/any other identity card issued by any Govt. Department/Organization/ Institute having photo & address of the visitor) to show to the Security Personnel for the verification of his antecedents at the time of entry.
9. MLAs have been requested to use vehicles having a valid Parking Passes issued by the Delhi Legislative Assembly Secretariat.
10. The Security Personnel shall check bags/briefcases or any other luggage carried by the visitors before allowing their entry into the Assembly Complex.
11. All the vehicles entering in the Vidhan Sabha Complex will be parked in the parking area only. The traffic police officials may be directed to regulate the traffic for this purpose.
12. Doctors and para-medical staff with their Ambulance may be allowed entry in the Vidhan Sabha Complex on the basis of their temporary I. Cards issued to them by the Vidhan Sabha.
13. No person shall be allowed entry from the Exit Gate.
14. **No Dharnas/Pradharshans, display of pla-cards, banners are allowed in the Vidhan Sabha premises. If any person or group of persons including Hon'ble Member of the Assembly are found violating these directions/instructions of the Hon'ble Speaker, local police and security staff may take immediate action to remove them from the Vidhan Sabha Complex.**
15. **The Specimen of different passes has already been given.**
16. This issue with the prior approval of the Competent Authority.

In-charge (Security)
Delhi Vidhan Sabha,
Old Sectt. Delhi.


(MUKESH. C. SHARMA)
Deputy Secretary (Security)/HOO

1. The Dy. Commissioner of Police, Distt. North.
2. The Dy. Commissioner of Police, Security, Delhi Police.
3. The Assistant Commissioner of Police, Delhi Vidhan Sabha, Delhi.
4. Deputy Commissioner of Police Traffic, Mori Gate Marg, South Indian Madrasi Colony, Kashmere Gate, New Delhi, Delhi 110006.
5. Assistant Commissioner of Police Traffic, Mori Gate Marg, South Indian Madrasi Colony, Kashmere Gate, New Delhi, Delhi 110006.
6. Commandant/Asstt. Commandant, CRPF Battalion, Delhi Vidhan Sabha
7. Director, Directorate of Information & Publicity, Old Sectt., Delhi.
8. Secretary to Hon'ble Speaker, LAS.
9. Deputy Secretary (Caretaking), Delhi Vidhan Sabha.
10. Administrative Officer, CATS Ambulance, CATS Head Quarter, Bela Road, Yamuna Pusta, Delhi.
11. Chief Fire Officer, Delhi Fire Service, Connaught Place, New Delhi.
12. AE/JE (Civil/Electrical), PWD, Delhi Vidhan Sabha, Delhi.
13. Sr. PA to Secretary, Delhi Vidhan Sabha.
14. Security In-Charge, Delhi Vidhan Sabha.



(MUKESH. C. SHARMA)
Deputy Secretary (Security)/HOO